

From:
Nikesh Kumar Sinha,
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

File No. XXII(6)/NJA/1/2022-23/Apptt.
Letter No. _____/Apptt.
Dated: _____

To

The Director,
National Judicial Academy,
Bhadbhada Road, Suraj Nagar P.O.,
Bhopal – 462044 (M.P.).

Sub.: **Regarding nomination of Judicial Officers for NJA Programme “National Seminar on Constitutional & Administrative Law” scheduled to be held on 21st & 22nd January, 2023.**

Ref.: Your Letter No. NJA/Dir./Ac.Prog./2022-23/1493 dated 01st August, 2022.

My Lord.

With reference to the letter on the subject noted above, I am directed to inform that the Court has been pleased to nominate the Judicial Officers of the state of Jharkhand for attending the training programme as mentioned in the tabular chart of the Academic Year 2022-23 for the month of January, 2023 in the following manner:-

Prog. No.	Programme Date	Name of Programme	Nature of programme	Nominated Participants
P-1326	21 st & 22 nd January, 2023	National Seminar on Constitutional & Administrative Law	Regular	1. Sri Arun Kumar Rai. Judicial Commissioner, Ranchi 2. Sri Satya Prakash Sinha. Principal District & Sessions Judge, Hazaribagh

This is for your Lordship's kind information and needful.

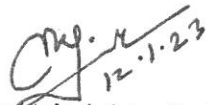
Yours faithfully,

Sd/- Nikesh Kumar Sinha
Registrar (Administration)

Dated Ranchi the 12/01/2023

Memo No. 213 /Apptt.

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi/ the C.P.C. /c. e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter on this Court's website / Officers concerned for information and needful with a direction to follow the “Joining Instructions” of NJA, which is available on NJA website alongwith permission to attend the aforesaid NJA programme.


12.1.23
Registrar (Administration)